### GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES DEPARTMENT OF HEAVY INDUSTRY

## LOK SABHA UNSTARRED QUESTION No. 186 TO BE ANSWERED ON 11.12.2018

## **Electric Vehicles**

# 186. SHRI R. GOPALAKRISHNAN:

Will the Minister of HEAVY INDUSTRIES & PUBLIC ENTERPRISES be pleased to state:

(a) whether the Government has discontinued providing incentives to the buyers of electric cars/vehicles;

(b) if so, the details thereof and the reasons therefor; and

(c) if not, the details of cash incentives and non-cash incentives provided to these buyers to promote clean energy using vehicles in the country?

## ANSWER

# THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO)

(a):No Madam, Government provides incentives to registered electric vehicles with Advanced Chemistry Batteries.

(b) :Does not arise.

(c):Under Demand Creation focus area, the purchaser of electric/hybrid vehicles is given an upfront reduction in purchase price by the dealer at the time of purchase of xEVs. The details of the demand incentives available for purchase of xEVs is provided at Annexure 13 of the Gazette Notification of the Scheme and as amended from time to time, which is available in the website of Department of Heavy Industry (www.dhi.nic.in). For e-Buses, cash incentive upto Rs 1 Crore per bus is provided. Under the new GST regime, Electric Vehicles are kept in the lower bracket of 12% GST rate (with no Cess) as against the 28% GST rate with Cess up to 22% for conventional vehicles.

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